IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 207- IA 745 of 2021
ITEM No 208- IA 215 of 2022
In
CP(IB) 138 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mr. Sanjay S Jaiswal Prop. Of Trigun Enterprise **.....Applicant**
V/s
Vivek Steelco Pvt Ltd **.....Respondent**

Order delivered on ..02/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Ms. Noopur Dalal, Adv.
For the Respondent	: Mr. Jaimin Dave, Adv. a/w. Ms. Hirwa Dave, Adv.
For the Suspended Management	: Mr. Meet Pansuriya, Adv.

ORDER

IA 745 of 2021

Application is filed for liquidation, the copy is already served to the ex-management.

List for hearing on 11.01.2023.

IA 215 of 2022

List for hearing on 11.01.2023.

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AJAI DAS MEHROTRA **DR. DEEPTI MUKESH**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**